

**In the court of Chief Judicial Magistrate  
Bangalore Rural District, Bangalore  
(Case List dated: 08-07-2021)**

<b>1<sup>st</sup> Session Arguments/Evidence</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.CC.6569/2016	1.CC.1915/2014
2.CC.7891/2016	2.CC.3891/2016
3.CC.3653/2017	3.CC.9490/2017
4.CC.6859/2017	4.CC.8310/2019
5.CC.3988/2018	5.CC.11513/2019
6.CC.6098/2019	6.CC.4392/2020
7.CC.14001/2019	7.CC.4393/2020
8.CC.2169/2020	8.CC.5368/2020
9.CC.2180/2020	9.CC.5370/2020
10.CC.2290/2020	10.CC.14790/2020
11.CC.2296/2020	11.CC.235/2021
12.CC.3792/2020	12.CC.8490/2021
13.CC.4260/2020	13.CC.8338/2020
14.CC.4272/2020	14.CC.8179/2020
15.CC.4499/2020	15.CC.8874/2021

**Note:** All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl. Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**